

such houses are proposed to be dealt and disposed of and by when ?

THE MINISTER OF LABOUR EMPLOYMENT AND REHABILITATION (SHRI R. K. KHADILKAR):

(a) Houses in respect of which full payments are not received in time are resumed for non-payment and are disposed of by auction.

(b) Demand notices are issued to the defaulters in the normal course and, on their failure to make good the payments, the properties are auctioned. This process is likely to take sometime and no definite date can be fixed.

(c) No, Sir.

(d) and (e). In view of reply to (a) and (b) above, the question does not arise.

Unauthorised occupation of plots in Rehabilitation Colonies in Delhi

117. **SHRI SHASHI BHUSHAN :** Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 1410 on the 19th November, 1970 regarding disposal of unauthorised plots in Rehabilitation Colonies in Delhi and state :

(a) the number of plots and the names of the unauthorised occupants of such plots in various rehabilitation localities in Delhi;

(b) the result of the notices which were issued to the unauthorised occupants for the vacation of the said unauthorised occupation ;

(c) the number of such plots which have already been got vacated and the stage at which the other cases are at present ; and

(d) when Government propose to dispose of these plots by sale/auction and the criteria adopted by Government for the disposal of these plots ?

THE MINISTER OF LABOUR EMPLOYMENT AND REHABILITATION (SHRI R. K. KHADILKAR):

(a) A list of 800 plots, together with the

names of the unauthorised occupants, is laid the Table of the House [*Placed in Library. See No. LT 94/71*]

(b) The unauthorised occupants, on whom the eviction notices were served, have not filed any replies, nor have they vacated the plots.

(c) and (d). No plot has been got vacated. Proceedings are still pending.

The question of the disposal of these plots is under consideration.

Disposal of Vacant Plots in Rehabilitation Colonies in Delhi

118. **SHRI SHASHI BHUSHAN :** Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state :

(a) the names of colonies in the Union Territory of Delhi where plots of land are lying vacant and which have not so far been allotted/auctioned;

(b) the number of such plots in each rehabilitation colony and how Government propose to dispose them of ;

(c) whether Government have finalised the scheme of disposing the plots of and lying vacant or under unauthorised occupation and if so, the details thereof ; and

(d) whether Government propose to dispose of these plots of land definitely ?

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION

(SHRI R. K. KHADILKAR) : (a) and (b). A list of the colonies showing the plots lying undisposed of is enclosed.

(c) and (d). These will be disposed of by auction or allotment in accordance with the provisions of the Displaced Persons (Compensation and Rehabilitation) Act, 1954, and Rules made thereunder.

Statement

Details of the plots lying undisposed of in the various rehabilitation colonies in Delhi/New Delhi, as on 27-3-1971.

Sl. No.	Name of the colony	Total Number of plots
1.	Jungpura	17
2.	Malviya Nagar	90
3.	Kalkaji	646 including 449 plots seeking approval of the Municipal Corporation of Delhi
4.	Lajpat Nagar	54
5.	Nizamuddin	11
6.	Defence Colony	15
7.	Aliganj	13
8.	Andha Mughal	52
9.	Tehar II	4
10.	Narela	19
11.	Malkaganj	19
12.	Satai Rohilla	3
13.	Gur-ki Mandi	3
14.	Bharat Nagar	6
15.	Hakikat Nagar	4
16.	India Nagar	3
17.	Patel Nagar	9
18.	Falak Nagar	130
19.	Moti Nagar	7
20.	Ramesh Nagar	75
21.	Old Rajinder Nagar	62
22.	New Rajinder Nagar	95
23.	Gandhi Nagar	365
Total :		1648

Post Offices with telephone and telegraph facility as on the 31st January 1971

119. SHRI CHANDRA SHEKHAR SINGH. Will the Minister of COMMUNICATIONS be pleased to state -

(a) the number of Post offices in India as on the 31st January, 1971 where telephone and telegraph facilities have been provided, separately for urban and rural areas, and

(b) the number among them that are

located in Bihar State and what percentage to the total Post Offices does it form for Bihar State ?

THE MINISTER OF COMMUNICATIONS (SHRI SHER SINGH) : (a) and (b). The information will be collected and placed on the table of the Lok Sabha later.

Working of Post offices as on 31st January 1971

120 SHRI CHANDRA SHEKHAR SINGH Will the Minister of COMMUNICATIONS be pleased to state .

(a) the number of Post Offices that are working separately in (i) urban areas (ii) rural areas, as on 31st January 1971;

(b) the number among them that are working (i) with profit and (ii) under losses, in urban areas and rural areas separately, as on the 31st January, 1971;

(c) the number of new Post Offices that were opened in rural and urban areas separately during the last three years, and

(d) the number of Post Offices that are going to be opened in rural areas and urban areas separately during the financial year 1971-72 in the country and how many of them are going to be in Bihar in each category ?

THE MINISTER OF COMMUNICATIONS (SHRI SHER SINGH) : (a) There are 1,07,331 Post Offices functioning in the country as on 31st January, 1971 out of which 10,242 are in the urban areas and 97,089 in the rural areas.

(b) There is no procedure in the existing rules of the Posts and Telegraphs Department for an annual financial review of permanent Post Offices. It is, therefore, not possible to say how much loss or profit is being incurred by the permanent Post Offices. The financial position of the experimental Post Offices is, however, kept under review. Out of 27,512 experimental Post Offices in the country as on 31st January, 1971, 973 Post Offices situated in the urban areas and 4,621 Post Offices situated in rural areas are working on marginal profit and 245 Post Offices situated in the